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O.A. No.17/2008

Order Dated 15.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. N.R. Routray, Ld. Counsel appears for the applicant and submits that consequent to the grant of ACP, the pay scale of the applicant has been revised to Rs.2650 -4000/- w.e.f. 01.10.1999 but the applicant is yet to receive the arrears of pay and allowances for the period from 01.04.1994 to till date. The representation dated 14.05.2007 is pending with the concerned authorities of the Railways.

Mr. S.K. Ojha, Ld. Standing Counsel for the Railways appears and submits that decision has already been taken vide Annexure-A/1 and he assures that decision would be taken within 03 months of the representation under Annexure A/2.

*Respondent* Accordingly, this O.A. is disposed of with a direction to the concerned authorities to finalize the claim of the applicant within 03 months from the date of receipt of this order.

Copy of this order may be given to Ld. Counsel appearing for both the parties.

  
C.R. Mohapatra  
MEMBER (A)